

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.8139/2020 (S.W.P. No.1822/2012) Friday, this the 15th day of January, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Syed Zubair Indrabi S/o Syed Habibullah Indrabi, R/o Puchal, Pulwama. Aged about 43 years.

..Applicant

(Mr. Zubair Ahmad, Advocate)

Versus

- 1. State of J&K through Comm./Secy Social Welfare, Civil Secretariat, Srinagar.
- 2. Additional Secretary to Government, Social Welfare Department, Civil Sect., Srinagar.
- 3. Deputy Commissioner, Pulwama.

..Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

O R D E R (ORAL) Mr. Justice L. Narasimha Reddy:

Learned counsel for applicant submits that the T.A. has become infructuous.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

(Mohd. Jamshed) (Justice L. Narasimha Reddy) Member (A) Chairman

January 15, 2021

/sunil/dsn/sd/shakhi